

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 10.07.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
HEARING	ARGUMENTS
1) O.S 606/2017	11) O.S 514/2016
2) O.S 1618/2019	12) O.S 516/2016
ARGUMENTS	13) O.S 518/2016
3) O.S 1544/2006	14) O.S 1258/2016
4) O.S 2312/2007	15) O.S 1280/2016
5) O.S 836/2011	16) O.S 1118/2017
6) O.S 872/2012	JUDGMENT
7) O.S 1492/2012	17) O.S 1120/2009
8) O.S 656/2013	18) O.S 1346/2015
9) O.S 1034/2013	19) O.S 966/2017
10) O.S 414/2014	20) O.S 204/2017

S/d.

IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.06.2020 issued by Hon'ble High Court of Karnataka.

